

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5392

ANSWERED ON:28.08.2001

INDIA-POLAND TIES

GANGASANDRA SIDDAPPA BASAVARAJ;IQBAL AHMED SARADGI;Y.S. VIVEKANANDA REDDY

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether and agreement on cooperation and combating organised crimes and international terrorism has been signed between India and Poland;
- (b) if so, the details thereof;
- (c) whether such agreements have been signed with other countries also;
- (d) if so, the details thereof, country-wise; and
- (e) the extent to which these are likely to help in combating organised crimes and international terrorism ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS ( CH. VIDYASAGAR RAO )

- (a) & (b): An agreement on cooperation in combating organized crime and international terrorism has been initialled with Poland at the official level. However the agreement is yet to be signed.
- (c) & (d): Information is being collected and will be laid on the Table of the House.
- (e): Such agreements help in facilitating cooperation between the signatories in the investigation of different types of crimes including terrorists and narcotic related offences, economic crimes etc. and prosecution of criminals.